

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:19
ANSWERED ON:01.08.2011
JUSTICE MAJITHIA COMMITTEE
Das Gupta Shri Gurudas;Kodikunnil Shri Suresh

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Justice Majithia Committee set up for suggesting wages for the working journalists, non-journalists and other newspapers employees has submitted its report to the Government;
- (b) if so, the details of the main recommendations of this Committee and the action taken by the Government in this regard; and
- (c) the time likely to be taken to implement the said report?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. 19 FOR 01.08.2011 BY SHRI GURUDAS DASGUPTA AND SHRI KODIKUNNIL SURESH REGARDING JUSTICE MAJITHIA COMMITTEE.

- (a): The Justice Majithia Wage Boards for Working Journalists and Non-journalist Newspaper and News Agency Employees submitted its Report to the Government on 31st December, 2010.
- (b) & (c): The main recommendations of Justice Majithia Wage Boards are annexed. These are under consideration of the Government and a decision will be taken at the earliest.